

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

Ind  
Reminder

The Principal District and Sessions Judge,  
Pulwama, Shopian, Kulgam,  
Anantnag, Bandipora, Ladakh, Kargil,  
Jammu, Doda, Udhampur, Rajouri and Reasi .

NO:- 37490-503/ST Dated :- 18/09/2018

Subject :- Court Wise awaiting of Quarterly Work done statement for the  
Quarter ending June, 2018 (both civil and criminal)

Sir,

On the subject cited above, it is submitted that the statements regarding **Quarterly Work done statement for the Quarter ending June, 2018 (both civil and criminal)** is still awaited from the courts appended at Annexure "A" despite lapse of two and half months .

In this connection, it is requested to kindly direct the concerned courts mentioned in the enclosed list, expedite the matter and furnish the requisite information to this registry by or before 18<sup>th</sup>, September, 2018 through e mail or tele fax No. 0194-2506639 enabling us to communicate the same to the Supreme Court of India, New Delhi and other concerned authorities:-

Yours faithfully,

Asstt: Registrar, Sts.

NO:- 37490-503/ST Dt:- 18/09/2018

Copy forwarded Incharge NIC, High Court Wing, Srinagar for uploading the same on High Court web site.

Asstt: Registrar, Sts.

Urgent

## Annexure "A"

S.No	Name of Court	Civil	Criminal
<b>District Pulwama</b>			
1	Munisff Pampore	Awaited	Awaited
<b>District Budgam</b>			
2	PDJ, Budgam	Awaited	-
3	Munsiff Chadura	-	Awaited
	Munsiff Beerwah	Awaited	Awaited
<b>District Shopian</b>			
Only Criminal statement of Munsiff Court Shopian have received and Entire District is awaited			
<b>District Kulgam</b>			
4	Munsiff Qazigund	Awaited	Awaited
<b>District Bandipora</b>			
Entire District is awaited			
<b>District Leh, Ladakh</b>			
5	Chief Judicial Magistrate, Leh	Awaited	Awaited
6	Munsiff Nobra	Awaited	Awaited
7	Addl. M.M. Khalsi	Awaited	Awaited
<b>District Kargil</b>			
Entire District is Awaited			
<b>District Jammu</b>			
8	Addl. District Judge, Anticorruption, Jammu	-	Awaited
9	MACT, Court	Awaited	-
10	Ind ADJ, Jammu	Awaited	-
11	Spl. Judge, CBI, Court, Jammu	-	Awaited
12	Chief Judicial Magistrate, Jammu	Awaited	Awaited
13	Passenger Tax Court, Jammu	Awaited	Awaited
14	Electric Magistrate, Jammu	Awaited	Awaited
15	Sub Judge, Jammu	Awaited	-
16	Excise Magistrate, Jammu	Awaited	Awaited
17	Munsiff Jammu	Awaited	Awaited
18	Addl. Mobile Mag. Traffic, Jammu	Awaited	Awaited
19	Ind Addl. Munsiff, Jammu	Awaited	Awaited
20	Ind Addl. Munsiff, Jammu	-	Awaited
21	Munsiff Bishna	Awaited	Awaited
22	Addl. Munsiff R.S.Pora	Awaited	Awaited
<b>District Doda</b>			
23	Munsiff Gandoh	Awaited	Awaited
24	Munsiff Bhaderwah	Awaited	Awaited
25	Munsiff Thathri	Awaited	Awaited
<b>District Rajouri</b>			
Entire District awaited			
<b>District Reasi</b>			
Entire District awaited			

*Handwritten signature/initials*